## Central Administrative Tribunal Principal Bench, New Delhi

CP No.72/2016 In OA No.4027/2015

New Delhi, this the 14th day of July, 2016

Hon'ble Mr. P.K. Basu, Member (A) Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Ms. Savita Sharma (Lady Lecturer (Beautician) Now Lecturer (Cosmetology & Health) W/o Sh. V.K. Sharma R/o Flat No.4, MBIT Residential Campus Maharani Bagh, New Delhi

Presently posted at:Meerabai Institute of Technology
Maharani Bagh, New Delhi. .... Applicant

(By Advocate: Mr. Sourabh Ahuja)

## **Versus**

- Ms. Puniya Salila Srivastava
   Principal Secretary
   Department of Training & Technical Education
   GNCT of Delhi.
   Muni Maya Ram, Pitampura
   Delhi -110088.
- Mr. K.K. Sharma
   Chief Secretary
   GNCT of Delhi
   Delhi Sachivalaya, Players Building
   IP Estate, New Delhi.
   Respondents

(By Advocate: Mr. N.K.Singh, proxy for Mrs. Avnish Ahlawat)

## **ORDER (ORAL)**

## Hon'ble Mr. P.K. Basu, Member (A)

We have heard the learned counsel for both sides.

- 2. Learned counsel for the respondents has placed on record a copy of order dated 13.07.2016, by which several officials including the applicant has been granted selection grade w.e.f. 14.01.2004. We are, therefore, satisfied that the order of this Tribunal has been substantially implemented and hence, there is no purpose in pursuing with this matter. The CP is, therefore, closed and notices issued to the respondents are discharged.
- 3. We trust and hope that necessary payment would be made by the respondents to the applicant within a reasonable time and not beyond two months from the date of receipt of a copy of this order in accordance with the rules.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu) Member A)

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